

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**New Delhi**

Ref: Docket No. 30/GT/2013 (Petition No. 261/2009)

Date: 1.4.2013

To,

Executive Director (Commercial),  
NTPC Ltd, NTPC Bhawan,  
Core-7, Scope Complex, 7,  
Institutional area, Lodhi Road,  
New Delhi-110003

Sir,

Subject: **Docket No. 30/GT/2013: Revision of tariff of Rihand STPS, Stage-I (1000 MW) from 1.4.2009 to 31.3.2014 after the truing up exercise.**

-----  
With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **16.4.2013**:

(a) Justification for the variance in the actual additional capital expenditure claimed in this petition for ₹6.27 lakh against ₹3.36 lakh allowed during 2009-10 by Commission's order dated 7.6.2012 in Petition No. 261/2009.

(b) Justification for the variance in actual additional capital expenditure claimed and additional capital expenditure allowed on projection basis for the years 2010-11 and 2011-12 and projected additional capital expenditure claimed and allowed by Commission order dated 7.6.2012 for the years 2012-13 and 2013-14 under the respective heads, shall be furnished giving clear reasons for increase and/or decrease as the case may be.

Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-  
(B. Sreekumar)  
Deputy Chief (Law)